

enhanced the rate of transport subsidy from 75% to 90% in these areas. The modified scheme has not been extended to the hilly areas of U.P. and Himachal Pradesh in view of their nearness to the main regions of the country.

Requirement of Petroleum by 2000 A.D.

4774. **SHRI RANJITSINGH GAEKWAD:** Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the detailed plan drawn out by Government to meet the country's requirement in petroleum sector by 2000 A.D.;

(b) the estimated allocations likely to be made for the purpose; and

(c) the year-wise target fixed for the Seventh Five Year Plan to augment the production of petroleum and the amount likely to be spent thereon?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI BRAHM DUTT): (a) and (b) Presently available estimates indicate that the demand for petroleum products in the year 2000 will be in the range of 90 to 95 million tonnes. Steps to meet that demand through indigenous production of crude as well as through import of crude and products will continue to be made as hitherto and suitable provision in the Five-Year and annual plans will be made;

(c) The Seventh Plan outlay for the production of petroleum (crude) has been fixed at Rs. 9,702.67 crores; the actual expenditure during 1985-86 and 1986-87 was, respectively, Rs. 2285.63 crores and Rs. 2405.15 crores. The revised outlay for 1987-88 is Rs. 2251.26 crores. The actuals/targeted production of petroleum (crude) during the Seventh Plan are as below (in

Million MT): (crude) during the Seventh Plan are as below (in Million MT):

1985-86 27.51 (Actual)

1986-87 27.86 (Actual)

1987-88 27.62 (Anticipated)

1988-89 29.28 (Est.)

1989-90 34.51 (Est.)

Proposal for Three Point Levy on Coconut Husk

4775. **SHRI THAMPAN THOMAS:** Will the Minister of INDUSTRY be pleased to state:

(a) whether Kerala State Government has sent a proposal to Government for the introduction of three point levy on coconut husk;

(b) whether Government have considered the proposal; and

(c) if so, with what result?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) and (c) The proposal of Government of Kerala for introduction of three point levy on coconut husk is under consideration of the Government.

Imports of Foodgrains

4776. **SHRI JITENDRA PRASADA: SHRI BASUDEB ACHARIA: SHRI KAMLA PRASAD RAWAT:**